

LIBRARY

IN THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL

KOLKATA BENCH, BENCH

O.A. NO. 1368 OF 2015

1. Sovan Kumar Das son of Sri Nagendra Nath Das, working for gain as Laboratory Assistant. GOPAL NIVAS 15 Ninganji Road P.O.-Panikkhali, P.S. Kharada, Kol-700114
2. Swapna Kumar Dandapati son of Late Sashi Bhushan Dandapati, working for gain as Radiographer
3. Biswanath Kundu son of Sri Madhu Sudan Kundu, working for gain as Attendant.
4. Raj Hazra son of Late Gopal Hazra, working for gain as Safaiwala.
5. Biswanath Dutta son of Sri Modan Mohan Dutta, working for gain as General Duty Assistant (GDA).
6. Maria Goreti Tapno son of Mr. M. Tapno, working for gain as General Duty Assistant.

Nallu

7. Bhabendu Bikas Das son of Late
Bramhananda Das, working for gain
as General Duty Assistant.

8. Probir Kumar Dutta son of
Sourendra Kumar Dutta, working for
gain as Wordboy.

9. Sripada Mondal son of Sri Fakir
Ch. Mondal, working for gain as
General Duty Assistant.

10. Haradhan Porel son of Late Bolai
Ch. Porel, working for gain as
Attendant.

11. Sudeb Kumar Naskar son of Late
Joshna Naskar working for gain as
Cook.

12. Debdas Biswas son of Sri
Profullah Biswas, working for gain as
Driver.

13. Sajeda Khatun wife of Late Jagir
Ali Mondal, working for gain as
General Duty Assistant.

W.B.

17/09/2015

14. Karamchand Mishra son of Late

Rameswar Mishra, working for gain
as General Duty Assistant.

15. Upendra Nath Sarkar son of Late

Bancharam Sarkar, working for gain
as Cook.

16. Samar Kumar Naskar son of Late

A.C.Naskar, working for gain as
Lower Division Clerk.

17. Mina Biswas wife of Sri Gouranga

Biswas, working for gain as Aya,

18. Bibhas Chakroborty son of Sri

Bireswar chakroborty, working for
gain as Lower Division Clerk.

19. Sakuntala Mallick wife of Late

Ramcharit Mallick, working for gain
as Dom.

20. Shrija Mallick wife of Late Laddu

Mollick, working for gain as Dom.

21. Satbir Balmiki son of Late Shyama

Balmiki, working for gain as
Safaiwala.

✓
J. D.

✓
K. N. M.

22. Puspa Kabiraj wife of Late Dhrendra Nath Kabiraj, working for gain as General Duty Assistant.

23. Naba Kishor Bhoi son of Kandi Bhoi, working for gain as Wardboy.

24. Ayan Kumar Kundu so working for gain as Lower Division Clerk.

25. Ms. Ratna Dutta wife of Sri Biswanath Dutta, working for gain as General Duty Assistant.

26. Suman Mollick son of Samarendra Nath Mollick, working for gain as Receptionist.

27. Kalyan Bhattacharjee son of Prio Ram Bhattacharjee working for gain as General Duty Assistant.

28. Nirmal Das son Mr. Kamaleswar Das working for gain as Lower Division Clerk.

29. Profullah Kr. Bhowmik son of Late Khudiram Bhowmik working for gain as GDA.

Abhi

R. H. S.

30. Arjun Giri son of Padmala Giri,
working for gain as Cook.

31. Ramprasad Chatterjee son Sri
Giridhari Chatterjee working for gain
as Pharmacist/Dispensing.

32. Subrata Banerjee son of Late L.M.
Banerjee, working for gain as General
Duty Assistant.

33. Dilip Mitra son of Late Nisingha
Mitra, working for gain as Lower
Division Clerk.

34. Sumon Tappo son of Mr. Elios
Toppo working for gain as Driver.

35. Sailen Suri son of Late Kamal
Krishna Suri working for gain as
Wardboy.

36. Om Prakash Singh son Late Sajan
Kumar Singh working for gain as
Attendant.

37. Ram Hembram son of Kalu
Hembram working for gain as
Safaiwala.

Wli

Am 14 gm

38. Manjushree daughter of
Rameswar Prosad Singh working.

39. Sankar Pandit son of Late
Madhusudhan Pandit, working for
gain as Lower Division Clerk.

40. Sarbananda Dasgupta son of Late
Sushil Kumar Dasgupta working for
gain as Lower Division Clerk.

41. Rakesh Tewary son of Hajidayal
Tewary working for gain as Lower
Division Clerk.

42. Tarasankar Bhattacharjee son of
Dharani Bhattacharjee working for
gain Lower Division Clerk.

43. Bijay Kumar Bose son of Late
Harendra Kumar Bose working for
gain as Lower Division Clerk,

44. Tarun Kumar Das son of Late
B.B.Das General Duty Assistant,

45. Satish Kumar Singh son of
Arabind Singh working for gain as
Lower Division Clerk, all are working

R. Bhattacharjee

V.D.L.

in their respective post as shown
 against each applicant above, in the
 National Institute of Homoeopathy,
 Block- GE, Sector-11, Salt Lake,
 Kolkata 700091 now 700106.

...Appellants.

-Versus-

Union of India, service through the
 Deputy Secretary, Ministry of Family
 Welfare, Govt. of India.

1. The under Secretary, Ministry of Family Welfare, Govt. of India, both having Office at Ayush Bhawan, B-Block, GPO Complex, INA New Delhi, Pin-110 001.
2. The Director General of Health Services, Government of India, Nirman Bhawan, New Delhi-110001.
3. The Director National Institute of Homoeopathy, Block GE, Sector III, Salt Lake, Kolkata-700 106.

...Respondents.

Wali

By Komal

No. O.A. 350/01368/2015

Date of order: 28.4.2017

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicant : Mr. P.N. Dubey, Counsel

For the Respondents : Mr. S.K. Dutta, Counsel

O R D E R (Oral)

A.K. Patnaik, Judicial Member:

Heard Mr. P.N. Dubey, Ld. Counsel appearing for the applicant and Mr. S.K. Dutta, Ld. Counsel appearing for the respondents.

2. During mention hour, Mr. P.N. Dubey, Ld. Counsel for the applicant submitted that there are certain omissions and commissions for which he wants to withdraw this O.A. and to file a better application.

3. The memo filed by the Ld. Counsel for the applicant is taken on record and accordingly this O.A. is dismissed as withdrawn with liberty to the applicant to file a better application, if so advised within a period of one month from today.

4. With the aforesaid observation, this O.A. is disposed of as withdrawn.

(Jaya Das Gupta)
Administrative Member

(A.K. Patnaik)
Judicial Member

SP